

**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 28.09.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u>	<u>EVIDNCE</u>
1) R.A. 113/2015 2) R.A. 178/2015 3) R.A. 181/2015	1) S.C. 158/2017 2) S.C. 24/2018 3) S.C.39/2019 4) S.C. 192/2019 5) S.C. 287/2019 6) S.C. 316/2019 7) S.C. 5/2020
	<u>ARGUMENTS</u>
	8) S.C. 205/2015 9) S.C. 46/2016 10) S.C.71/2017 11) S.C.128/2017 12) S.C. 353/2018
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<u>JUDGMENT</u>	<u>ORDERS</u>
1) R.A. 83/2015 Connected with R.A. 166/2015	1) S.C. 91/2020 2) CrI.Misc. 1116/2020 3) CrI.Misc. 1125/2020 4) CrI.Misc. 1131/2020 5) CrI.Misc.1150/2020 6) CrI.Misc.1160/2020 7) CrI.Misc. 1161/2020 8) CrI.Misc. 1164/2020 9) CrI.Misc. 1167/2020 10) CrI.Misc. 1174/2020 11) CrI.Misc. 1177/2020 12) CrI.Misc. 1181/2020 13) CrI.Misc. 1187/2020 14) CrI.Misc. 1197/2020




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 28.09.2020 are posted to 21.10.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by
Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 28.09.2020**

<u>MORNING SESSION</u>	
<ol style="list-style-type: none">1. R.A. 180/20162. M. A 76/20173. R. A 194/20174. P & SC 15/20185. Ref 35/20186. Crl.Misc 433/20197. Crl.R.P. 40/20178. Crl.A. 76/20179. Crl.A. 25/201810. Crl.Misc. 1124/2020	
<u>AFTERNOON SESSION</u>	
<ol style="list-style-type: none">1. R.A. 13/20142. R.A. 134/20143. R.A. 133/20154. R.A. 134/20155. A.S. 47/20196. A.S. 48/20197. A.S. 49/20198. A.A. 11/20209. R.A. 29/2015	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 28-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 218/2018 (SUMMONS)		NELAMANGALA TOWN POLICE STATION Vs A1. NAGESH	A
2	SC 218/2019 (SUMMONS)		MADANAYAKANAHALLI POLICE STATION Vs A2. RAMANNA	A
3	SC 53/2020 (SUMMONS)		THALAGHATTAPURA POLICE STATION Vs A1. M. PRAKSH	A
4	SC 89/2020 (SUMMONS)		MADANAYAKANAHALLI POLICE STATION Vs A3. RAGHU K. R.	A
5	SC 98/2020 (SUMMONS)		NANDAGUDI POLICE STATION Vs A2. JAKEER	A
6	Crl.Misc. 1105/2013 (NOTICE)		HOSAKOTE POLICE STATION Vs SHAFI	
7	Crl.Misc. 1194/2020 (NOTICE)		A. C. ARUN KUMAR Vs ELECTRONIC CITY POLICE STATION	A. G. BASEER AHMED KHAN
SS TO WITNESSES				
8	SC 104/2017 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs A1.HARSHA.R	
9	SC 26/2018 (Evidnce)		BYADARAHALLI POLICE STATION Vs RAVISH N.R. @ RAVI	
10	SC 90/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A4. RAVIKIRAN @ CHACHA	
11	SC 42/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. WAJID UAR REHAMAN	A

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 28-09-2020**

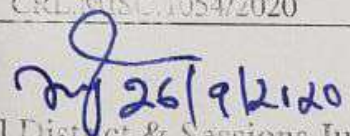
Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 1142/2020 (ORDER)		NARAYANAPPA Vs MADANAYAKANAHALLI POLICE STATION	M. R. MANJUNATHA
13	Crl.Misc. 1146/2020 (ORDER)		R. PRABAKAR Vs ELECTRONIC CITY POLICE STATION	AJAY KUMAR
14	Crl.Misc. 1171/2020 (ORDER)		DINESH NAIK Vs ELECTRONIC CITY POLICE STATION	VENKATRAMAN NAIK
15	SC 347/2019 (FDT)		ELECTRONIC CITY POLICE STATION Vs A2. RAGHU	A
16	SC 58/2020 (Objection)		DABASPETE POLICE STATION Vs A1. YALLAPPA	A
17	Crl.Misc. 1185/2020 (Objection)		GAJENDRA Vs CANTONMENT RAILWAY POLICE STATION	V. SHANKARAPPA
18	SC 69/2020 (Furnish Surety by)		MADANAYAKANAHALLI POLICE STATION Vs A1. CHARAN RAO B.	A
Cases listed below are adjourned due to Covid 19				
19	CRL.R.P. 98/2017 (NOTICE) IA/1/2017	09-12-2020	RUDRAPPA Vs NAGARAJU N.J.	ANITHA JOSEPH
20	CRL.A 19/2020 (NOTICE) IA/1/2020	09-12-2020	SHOBHA ALIAS PALLAVI Vs VINOD	H. C. NATARAJ
21	CRL.A 41/2018 (Await LCR) IA/1/2018	09-12-2020	RAMAIAH Vs KALASIAH	A. LOURDU MARIYAPPA
22	CRL.A 65/2018 (Await LCR) IA/1/2018	09-12-2020	G. GOPAL REDDY Vs G. VENUGOPAL REDDY	V. KESHAHA
23	CRL.R.P. 61/2019 (Await Notice)	09-12-2020	MUNIRAJU Vs VENKATAPPA	ATHMANADA
24	CRL.R.P. 117/2018 (Await Records) IA/1/2018	09-12-2020	NAGARAJU Vs ANURADHA	MANJUNATH M. V.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 28-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 50/2015 (JUDGEMENT) IA/1/2015 IA/2/2015		THIMMAKKA Vs NARAYANSWAMY. M	B. RAMESH
2	R.A. 109/2016 (JUDGEMENT) IA/1/2016		K.N.SHIVANNA Vs RANGAPPA SINCE DEAD BY HIS LRS a) R. RANGASWAMY	SUNIL S.RAO
Cases listed below are adjourned due to Covid 19				
3	S.C. 6/2010 (Notice to Surety)	30-11-2020	Hoskote P.S Vs Mubarak	

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 28-09-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR ARGUMENTS</u></p> <ol style="list-style-type: none"> MISC.104/2018 R.A.159/2019 R.A.76/2019 R.A.120/2019 <p><u>FOR JUDGMENT</u></p> <ol style="list-style-type: none"> R.A.28/2019 	<p><u>FOR EVIDENCE</u></p> <ol style="list-style-type: none"> SC.38/2019 SC.190/2013 SC.187/2015 SC.7/2018 SC.18/2018 <p><u>FOR ORDER</u></p> <ol style="list-style-type: none"> CRL.MISC.1133/2020 SC.227/2018 SC.279/2018 <p><u>FOR OFFICE OBJECTIONS</u></p> <ol style="list-style-type: none"> CR.MISC.1213/2020 CRL.MISC.1218/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR FURTHER ARGUMENTS</u></p> <ol style="list-style-type: none"> R.A.105/2018 <p><u>FOR ARGUMENTS</u></p> <ol style="list-style-type: none"> R.A.172/2019 	<p><u>FOR EVIDENCE</u></p> <ol style="list-style-type: none"> SC.69/2018 <p><u>FOR ARGUMENTS</u></p> <ol style="list-style-type: none"> CRL.R.P.78/2019 CRL.MISC.1149/2020 <p><u>FOR EDT</u></p> <ol style="list-style-type: none"> SC.140/2018 SC.164/2018 SC.277/2018 SC.304/2018 SC.344/2018 SC.44/2019 SC.258/2014 SC.299/2019 <p><u>FOR OBJECTIONS</u></p> <ol style="list-style-type: none"> CRL.MISC.1182/2020 <p><u>FOR FURTHER ARGUMENTS</u></p> <ol style="list-style-type: none"> CRL.MISC.1054/2020


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 28-09-2020 are posted to 19-10-2020.